

ITEM NO.301

COURT NO.7

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.814/2019 in C.A. No(s).2463/2019

PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL) 1 Petitioner(s)

VERSUS

NRA IRON AND STEEL PVT. LTD. THROUGH DIRECTOR Respondent(s)

(FOR ADMISSION and IA No.44401/2019-RECALLING THE COURTS ORDER and IA No.62129/2019-RECALLING THE COURTS ORDER AT 10:30 A.M.

IA No. 62129/2019 - RECALLING THE COURTS ORDER

IA No. 44401/2019 - RECALLING THE COURTS ORDER)

Date : 23-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MS. JUSTICE INDU MALHOTRA

For Parties:

Mr. Aryama Sundram, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Ms. Ranjana Roy Gawai, Adv.
Ms. Vasudha Sen, Adv.
Mr. Ujjwal Jain, Adv.
Ms. Divya Roy, AOR

Mr. ANS Nadkarni, ASG
Ms. Praveena Gautam, Adv.
Mr. D.L. Chidanand, Adv.
Ms. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned ASG invited our attention to case history down-loaded from the website in respect of ITA-244/2018 disposed of by the High Court of Delhi on 26.2.2018.

The extract shows following entries:

1	01-08-2019	Consigned to Record room
2.	02-04-2019	Certified Copy of Order applied by Sunil vide Dy. No.2630/2019
3.	18.03.2019	Filed by RANJANA ROY GAWAI vide Dy. No.249239/2019
4.	13.03.2019	Received SC CIV APP 2463/2019. D.No.38572/XIV dated 11.03.2019
5.	20.03.2018	Certified copy of Order applied by Kavita vide Dy.No.2610/2018
6.	15.03.2018	Certified copy of Order applied by Manoj vide Dy. No.2459/2018
7.	26.02.2018	Listed in Court 3 (Hon'ble Mr. Justice S. Ravindra Bhat, Hon'ble Mr. Justice A.K. chawla) as Item No.39)

According to the entries at Sl. Nos. 5 and 6, certified copies were applied for on 20.3.2018 and 15.3.2018 by Kavita and Manoj vide Dy. Nos.2610 & 2459 of 2018 respectively.

The Registry of the High Court is directed to send the original applications preferred by Kavita and Manoj for issuance of certified copies vide Dy. Nos. 2610 & 2459 of 2018 as well as original case file including office notings, for perusal of this Court.

Let the entire record in ITA-244/2018 be furnished to this Court within seven days from today.

List on 18.10.2019 at 10.30A.M.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER

